

श्री अमरजीत जी
 13/1/26

Declaration of Assets and Liabilities

Year 2025-2026

I, SANTOSH KUMAR, son/daughter/wife of AYODHYA SAH,
 aged 45 YEAR years, belonging to BIHAR LEGISLATIVE ASSEMBLY
 service and presently working as ORDER PAPER DISTRIBUTOR

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1000	SARSWATI DEVI	NEHA KUMAR	NIHARI KUMAR	RAHUL RAJ RITIK RAJ
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVINGI. 3000 PUNB SAVINGI. 1000	PUNB 3000	MPUNB. 4000 SBI SAVINGI. 1000	SBI SAVINGI. 1500	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	SBI LIFE ENSURANCE 60000	—	LIC PREMISE 11000	—	—
(v)	Motor Vehicles (details of make, etc.)	MOTORC. GUAMAR. BROD. 6891	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	GOLD 50 GRAM	—	—	—
(vii)	Other assets, such as values of claims / interests	HOHAPP. ANCHS 500000	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	2 DES MEI	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	STEFANOR LAL	500000
	(ii) Loans from financial institutions	13600	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (Including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No- CHLPK-3394P	—
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

11105365407

Gender :-

M (M/F)

Date of Birth :-

3 | 0 | 0 | 9 | 1 | 9 | 8 | 0 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETARAR
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..Santosh Kumar.....

Name of Employee: ..Santosh Kumar.....

Designation: ..ORDER PAPER DISTRIBUTOR.....

Department: ..BIHAR BIHARANSHAWA.....

Place: ..PATNA.....

Date: ..13/2/26.....

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Santosh Kumar